little on the voting on the Privy Purse Bill, the D. M. K Member would nave come in and the I rivy Purse Bill would have been passed ir this House. So there is something in what he says.

MR. DEPUTY CHAIRMAN : All right. The Secreta y will in future wait for about half a ainute after warning the Members.

REFERENCE TO THE ELEVENTH REPORT OF THI COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्री नेकीराम (हरियाणा) : उपसभापति जी, मैं आपकी इजाजत से अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण...

श्री उपसभापति : उनका सवाल यहां कहां उठ रहा है ?

श्री नेकीराम : मैं एक मिनट लूंगा, आप सुनिए। यह अनुसूचित जातियां तथा अनुसूचित जनजातियों के कल्याण सम्बन्धी समिति की 11वीं रिपोर्ट है। इसके पेज 30 पर देखिए शेड्यूल्ड कास्ट का खाना गायब है, कुछ नहीं दिखाया गया है। तो मैं आपके जरिए हाउस से अनुरोध करूंगा कि यह रिपोर्ट ठीक करके टेबिल पर रखी जाय।

श्री कल्याण चन्द (उत्तर प्रदेश) : मान्यवर, यह इनकम्पलीट रिपोर्ट है।

श्री नेकीराम : इसमें जनजाति दिखाई गई है जहां उसकी आबादी भी नहीं है।

MR. DEPUTY CP AIRMAN : It' was some time back, I thi ik, not today.

श्री नेकीराम : आइन्दा के लिए मैं आपके जरिए हाउस से अनुरोध करूंगा कि जो मेम्बर समिति में होते हैं उनको एक दिन पहले रिपोर्ट भेज दी जाय जिससे वे देख लें कि वह गलत है या सही है नहीं तो बाद में हमारे मत्थे मढ़ी जायेगी कि गलत बना दी। सारे आंकड़े गलत है।

श्री जगदीश प्रसाद माथुर (राजस्थान) : चौधरी साहब, रखने से पहले आप पढ़ लेते।

श्री नेकीराम : मैंने तो नहीं रखी।

श्री जगदीश प्रसाद माथुर : इस कमेटी के आप मेम्बर हैं।

MR. DEPUTY CHAIRMAN : Mr. Neki Ram, please sit down. He has raised a point that the Report that has been placed on the Table of the House, is not a correct report which was adopted by the Committee on Scheduled Castes and Scheduled Tribes. I do not know what is the factual position. Whether the correct Report has been placed on the House or not. It is very difficult for me to say in absence of the verification of the facts and the allegation made by Mr. Neki Ram.

SHRI M. V. BHADRAM (Andhra Pradesh) : He is a Member of the Committee.

MR. DEPUTY CHAIRMAN : Let the hon'ble Member show me the Report as it was adopted by the Committee as also the one placed on the Table of the House, and only after verifying both I can say whether any mistake has been made or not.

THE PAYMENT OF BONUS (AMENDMENT) BILL, 1966 *{Motion for Reference to a Select Committee)*

SHRI CHITTA BASU (West Bengal): Sir, I move :

"That the Bill further to amend the Payment of Bonus Act, 1965, be referred to a Select committee of the Rajya Sabha consisting of the following members with instructions to report by the first day of the next Session :

1. Shri Banka Behary Das.
2. Shri M. K. Mohta.
3. Shri Sitaram Singh.
4. Shri A. D. Mani.
5. Shri T. K. Srinivasan.
6. Dr. Salig Ram.
7. Shri B. S. Savnekar
8. Shri Nand Kishore Bhatt
9. Shri Sultan Singh.